

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :


PETITION NUMBER : TP (HC)/65 & 66/CAA/2017

NAME OF THE TRANSFEROR : BREEZE HOTEL LTD

NAME OF THE TRANSFERRE : BBCL BREEZE RESIDENCES PVT LTD


UNDER SECTION : 230


S.No.	Name (in Capital)	Represented by	Signature
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①	ABISHG K RAMAN FOR RAJAN SHABAKH	counsel for petitioner	
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ORDER

The counsel for the petitioner present. The report of the Regional Director is placed on record. The matter is adjourned for arguments. Put up on 08.09.2017 at 10.30 A.M.


(S. Vijayaraghavan)
Member (Technical)
HV


(Ch. Md. Sharief Tariq)
Member (Judicial)